

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/959/ (IB)/2018
NAME OF THE PETITIONER(S) : BLUE STAR LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. S. Kautlikar Balan Counsel for corporate Debtor S. Kautlikar

2. Prashant R Counsel for Operational Creditors R

ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Corporate Debtor that an offer has been made to the Operational Creditor but the same has been rejected. It is also on record that a cheque for an amount of Rs.5 lakhs has already been given to the Petitioner.

Counsel for the Corporate Debtor has submitted that since the offer has been rejected by the Operational Creditor, he may be given time to convince his client to make payment of the principal amount and prayed for time.

At request, time is enlarged with the condition that last and final opportunity is given for settling the matter failing which the matter will be taken up for final hearing. Put up on 31.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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